

# HIGH COURT OF ORISSA: CUTTACK

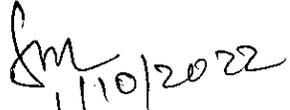
Notice No. XXXIII-25/2017-22-4781 , Dated: 01.10.2022

**NOTICE OF TENDER FOR PROCURING SUPPLY, INSTALLATION, TESTING, COMMISSIONING & MAINTENANCE OF 16 (SIXTEEN) NUMBER OF SAMSUNG TABLET S8 PLUS (TOP END MODEL) ALONG WITH KEYBOARD AND COVER, S8 PLUS SPEED CHARGE ADAPTER, PENDRIVE ADAPTER AND TEMPERED GLASS**

High Court of Orissa, Cuttack invites bids in sealed envelope addressed to The Registrar (Judicial) for supply, installation, testing, commissioning & maintenance of sixteen number of SAMSUNG Tablet S8 Plus (Top end Model) along with Keyboard and Cover, S8 Plus Speed Charge Adapter, Pendrive Adapter and Tempered Glass with one year warranty under the following terms and conditions:-

1. Supply, installation, testing, commissioning & maintenance of sixteen number of **SAMSUNG Tablet S8 Plus (Top end Model)** is to be procured along with **Keyboard and Cover, S8 Plus Speed Charge Adapter, Pendrive Adapter and Tempered Glass** with one year warranty is to be made by the successful bidder within **two days after award of the purchase-cum-work order.**
2. The bidder must provide all necessary technical support services for the supplied items till expiry of warranty period, if any.
3. In case where the aforesaid items become non-functioning during the validity of warranty period, the successful bidder must replace the same with new one.
4. The participating bidder must submit the duration of validity of bid.
5. The bids should be valid for 90 days.
6. Conditions violating in any forms/ manner from the Agreement elicit penalty without assigning any reason thereof. Work must be fit to the timeline to be completed.
7. Timely Servicing / rectification of defects during warranty period: after having been notified of the defects/ service requirement during warranty period, vendor has to complete the required Service / Rectification within 3-days time limit. If the vendor fails to complete service / rectification with defined time limit, a penalty of 0.5% of Unit Price of the product

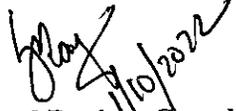
- shall be charged as penalty for each week of delay from the Vendor. Vendor can deposit the penalty directly else the High Court shall have a right to recover all such penalty amount from the Performance Security (PBG):
8. Price quotations should be submitted only by hand to the Registrar (Judicial), High Court of Orissa, Cuttack on **21.10.2022** at 3.30 PM. Quotations received after last date and time of submission shall not be considered. Price bids of technically qualified bidders shall be opened in presence of representatives of bidders at 2.00 PM.
  9. Important Dates/ Time:-  
Start date: **01.10.2022**;  
Last Date of submission of price quotations: **21.10.2022 till 03.30 PM**;  
Date and Time for opening of price quotations: **26.10.2022 at 02.00 PM**.
  10. Authorized representatives of the bidders may remain present at 5.00 PM on 26.10.2022 for witnessing the opening of price quotations.
  11. The Court shall take into consideration eligibility of a bidder while considering the price quotation.
  12. The successful Bidders shall submit Performance Bank Guarantee to the tune of **Rs. 1,00,000/-** in the name of “**The Registrar (Judicial), High Court of Orissa, Cuttack**” drawn on any Bank as named having validity till 31<sup>st</sup> January, 2025 after selection.
  13. The price quotation of ineligible bidders shall not be opened/ considered.
  14. High Court of Orissa reserves the right to amend or withdraw any of the terms and conditions mentioned as above or to reject any or all tenders without giving any notice or assigning any reason thereof.
  15. The bidder must provide the quoted model with detailed technical specifications.
  16. The bidder must have submitted the OEM authorization certificate.
  17. The bidder must clearly filled up and submitted the details of Annexure-A.
  18. High Court of Orissa reserves the right to demand additional quantity as and when required with the same price and terms and conditions.

  
**Registrar (Judicial),**  
**High Court of Orissa**

**Memo No. XXXIII-25/2017-22-1782 (4) Dated: 01.10.2022**

Copy forwarded for publication in:

1. High Court of Orissa Notice Board
2. High Court of Orissa Website
3. The Manager (Advertisement), The Samaja, Gopabandhu Bhawan, Buxibazar, Cuttack-1
4. The Manager (Advertisement), The Times of India Group 7th Floor, Z-Estate Building, Near KIIT Square, Main Road, Patia, Bhubaneswar-751024

  
Central Project Coordinator

**ANNEXURE-A****BIDDER INFORMATION/ ELIGIBILITY CRITERIA**

Registered Name of the Firm / Company, etc.:		
Address of the Registered Office of the Firm / Company, etc.:		
Telephone	Phone: Fax:	Official E-Mail ID:
Address of the Service Centre in Cuttack/Bhubaneswar:		
Telephone	Phone: Fax:	Official E-Mail ID:
1	Contact Details of the Person in the Service Centre authorized to make communication with Orissa High Court	
2	Name	
	Designation	
	Phone/Mobile No.	
	Fax No.	
	E-Mail ID	
3	Whether OEM authorization certificate has been submitted? Yes/ No	
	Name of OEM	
4	Company / Firm etc. Details	
	Type of Company (PSU / Pub. Ltd./Pvt. Ltd./OEM/ Authorized Business Partner, Proprietorship)	
	Company / Firm Registration No. & Date of Registration	
	Year of Incorporation / establishment	
	GST Registration Certificate	
	PAN No. (Copy to be enclosed)	
5	Whether Repair/service Centre is Company Owned / Franchise	
	Number of Permanent Technical Staff	
	Type of repair / service work attended to	
	Any type of repair / service work that cannot be attended to in this Repair Centre	
	If so, where will these repairs be undertaken	
	The bidder must have submitted make model of the items as mentioned in the bid	Copies of Work Orders and reference of the Contact Person (Name, Contact Number) must be attached.

	document for supply, installation, testing, maintenance & commissioning of the items mentioned in the bid document in any Government Department / Public Sector Undertaking in the last three years			
	Turnover of the bidder generated from services related to supply, installation, testing, maintenance & commissioning of the items mentioned in the bid document during the last three financial years should be atleast of Rs.15lakhs. (Yes/ No). Copy of the supporting documents to be submitted.			
6	Whether Self-Declaration of the bidder as to not black listed by any Government Department / PSU submitted? Yes/No			
7	Financials	2019-20	2020-2021	2021-2022
	i. Profit			
	ii. Whether Copies of Audited Balance Sheet & Profit and Loss A/c for the last three financial years are enclosed duly countersigned / signed by Chartered / Cost Accountant.			
8	Details of the Government Departments / Public Sector Undertakings where the firm has supplied, installed, tested, maintained & commissioned the items mentioned above along with Year	Year	Organisation	
		2019-2020		
		2020-2021		
		2021-2022		
9	Copies of work order enclosed			
10	Demand Draft details			
	Details of Demand Draft towards Bank Guarantee (Issuing Bank Name and Place, DD No. and date of DD)			
11	Email ID of bidder where complaint of defect shall be lodged			
12	Email ID where escalation to be made if complaint not resolved within due time			

Please enclose references towards above criteria in your bid documents mentioning page numbers of the said references in the bid document.